

cess is creating a lot of difficulties. It suits well the big papers and newsprint barons, but not the small newspapers. So, as it is, we are suffering. This new policy has created many more problems and hurdles for us. I urge upon the Government to immediately change this method and restore old method in regard to giving advance quota and giving it through STC. Otherwise, you find some alternative through which it is possible for us to get small quantities. I urge upon the Government to immediately look into the matter and help the small newspapers.

SHRI SUNIL BASU RAY (West Bengal): I associate myself with this.

श्रीसती तराई माहेश्वरी (पश्चिमी बंगाल) : महोदय, मैं भी इसके साथ अपने आपकी सम्बद्ध करती हूँ। यह बहुत ही गम्भीर मामला है। (अवधान) सरकार को इसको गम्भीरता में लेना चाहिए।

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): I associate myself with this. This should be considered as an attack on the freedom of newspapers. The small newspapers should be helped as the new newsprint policy is affecting the small papers. Like Shri Ram Naresh Yadav, I would also request you to direct the Government to take note of this.

श्री राम नरेश यादव (उत्तर प्रदेश) : मैं भी इससे अपने को सम्बद्ध करता हूँ। यह लोकतन्त्र के ऊपर जबरदस्त प्रहार है।

THE VICE-CHAIRMAN (SHRI M. A. BABY): I hope the Government will take note of the issue raised by the hon. Members.

*Dilapidated condition of the bridge over the river Kali nadi*

बौधरी हरि सिंह (उत्तर प्रदेश) : महोदय, बलदशहर नगर के बीच में से एक बड़ी पुरानी नदी बहती है जिसका बहुत हो विराट और विकराल रूप होता है। बरसात में खास करके उसकी जो लहरें उठती हैं, जो बाढ़ आती है उससे बड़े दूर दूर तक के एरिया चपेट में आ

जाते हैं। उसके ऊपर एक पुल बना हुआ है जिसकी उम्र 500 साल से भी ज्यादा हो चुकी है और एक्सपर्ट्स ने, इंजीनियर्स ने, उत्तर प्रदेश के सारे जो पुल निर्माता हैं जो एक्सपर्ट विज्ञेय हैं उन्होंने राय दे दी है कि यह पुल अब ट्रैफिक के लायक नहीं है।

इसको तोड़ देना चाहिए और इस पर ट्रैफिक का आना-जाना, आदमियों और गाड़ियों का बिल्कुल बंद कर देना चाहिए इसके लिए भारत सरकार ने लाखों में नहीं, बल्कि करोड़ों रुपया मंजूर किया था, लेकिन अफसोस की बात है कि अब यह पुल बिल्कुल जर्जर हो गया है और आजकल जिनके अंदर बड़ी बाढ़ आई हुई है।

अगर यह पुल टूट गया, तो सारे शहर के अंदर पानी भर जाएगा और इसमें प्रलय मच जाएगी, सारा शहर वह जाएगा करोड़ों रुपए की संपत्ति जन-जीवन बिल्कुल नर्वाद हो जाएगा, प्रापर्टी, खेत-खलिपान सब तबाह हो जायेंगे, स्कूल-कॉलेज नष्ट हो जायेंगे।

यह जो आपका पुल है, इसके बनाए जाने की बाकायदा दिशि रख दी गई थी इसका काम शुरू होने वाला था, लेकिन मौजूदा उत्तर प्रदेश की सरकार इसके निर्माण के लिए खर्चा नहीं दे रही है। इसलिए इसका निर्माण नहीं हो पा रहा है।

इस पुल का बनाया जाना बहुत जरूरी है, क्योंकि इससे जिले के तीन-चार हिस्से एकदम जुड़ते हैं। अगर पुल टूट गया तो बिल्कुल कचहरी का और सब काम ठप्प हो जाएगा। और शासन चल नहीं पायेगा—ऐसी हालात इस पुल को लेकर के हो गई है।

तो, मान्यवर, मैं कहना चाहता हूँ कि सारे एक्सपर्ट्स की राय होने के बावजूद पुल का खुला रखना खतरे से खाली नहीं है, और किसी भी दिन यह टूट सकता है। (घटी) मैं आपके माध्यम से चाहता हूँ कि आप उत्तर प्रदेश की आदेश दें कि इसकी

[चौधरी हरिसिंह]

लिए जो सपना मंजूर हुआ है, उसको और उसको बड़ा करके इसके निर्माण का काम जल्द से जल्द शुरू करें वरना सारा शहर तबाह हो जाएगा। इस पुल का बनाया जाना बड़ा जरूरी है। यह पुल बुलंदशहर के बीचो-बीच स्थित है और यह बहुत पुराना पुल है। धन्यवाद। (समाप्त)

DR. NAUNIHAL SINGH (Uttar Pradesh): Sir, I associate myself with this problem because I come from Buland-shahr district. I do not agree with the hon. Member that the State Government is not interested in the development work. If they have been approached about this particular problem, I am sure they will attend to it.

**Demand for early clearance of industrial projects and schemes of Bihar pending with Central Government**

SHRIMATI KAMLA SINHA (Bihar): Mr. Vice-Chairman, Sir, I would like to draw the attention of the Government, through this Special Mention, to the grave situation arising out of the industrial backwardness of Bihar due to non-clearance of various industrial projects/schemes in Bihar by the Department of Industrial Development and various other departments.

Sir, I would like to draw your attention to the point that various new sugar mills at Shitalpur, Dhanha, Supaul, Amarpur, Pripainti, Sahdei-Bujurg, Moihari, Gopalganj, Sitamarhi, etc., the applications for the issue of Letter of Intent were already recommended by the State Government and forwarded to the Central Government in 1989-90. The applications are still pending with the Central Government.

They Heavy Engineering Corporation Ranchi has applied for a Letter of Intent for producing wheels for the Indian Railways. The State Government has recommended this as per their letter No. 1270 dated 27-8-1991. This is still pending with the Government of India.

The Bihar State Credit and Investment Corporation has applied for a Letter of

Intent in March 1991 for an Aluminium Powder Plant, which was recommended by the State Government as per their letter No. 502 dated 25-3-1991. This has not yet been cleared by the Central Government.

Messrs. Mecro Chemicals Private Limited has applied for a Letter of Intent for a Sodium Dichromate Plant in August 1991. It was recommended by the State Government as per their letter No. 1181 dated 11-4-1991 but it is still pending with the Central Government.

Sir, these are all pending with the Department of Industrial Development, Government of India. There are some other projects which are lying with the Government of India. For example, take the Department of Oil and Natural Gas. Now, a 600 megawatt power plant has been recommended. This is also pending with the Central Government.

Now, as far as fertilizers are concerned, Bihar has a per hectare consumption of 34 kg. whereas the all-India average is 48 kg. So we need more fertilizers for the Green Revolution and the Grow More Food Campaign. We have only one fertilizer plant now which is being run by Pyrites and Phosphates Limited. So, another fertilizer plant, Sindri Plant, should also be activated.

Another new plant at the Barauni Complex was recommended by the State Government, which is still lying with the Central Government.

A sponge iron factory with a capacity of 2,000 million tonnes per annum, was recommended. This is pending with the Government... (Time bell rings)

I will finish quickly.

The Barauni Oil Refinery which was the first public sector refinery established at Barauni in the year 1964, was to be diversified. Its capacity was to be increased, but it has not yet been done. So, doubling the existing pipeline between Haldia and Barauni should be seriously considered. The technical survey by the IOC has already been completed.